

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(IB) No. 73/KB/2017

Present: Hon'ble Member (J), Shri Jinan K.R.


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3<sup>rd</sup> OCTOBER, 2018, 10:30 A.M.

Name of the Company	Surendra Kumar Joshi- Vs- Rei Agro Limited.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
	L. CS <sup>Dr.</sup> MAMTA BINANI	LIQUIDATOR	Mamta Binani 3/10/2018

**ORDER**

Ld. Pr. CS representing the Liquidator has sought time to file Progress Report. Time is granted.

List it for filing progress report along with the CA on 23/10/2018.

  
(Jinan K.R.)  
Member (J)